



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/549/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : NECTAR
NAME OF THE RESPONDENT(S) : SRIVARI METAL WORKS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	D. JAWAHAR	Counsel for Applicant	
	B. madhukumar	Counsel for Respondent	

ORDER

Counsel for both the parties present and submitted that the settlement talks are in progress. They prayed for time. At request, time is enlarged. Put up on **22.09.2017** at **10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)